

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF OCTOBER-2025

S.N.O.	SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMINLISTING G THEWITNESSES	OFAFFIDAVIT EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN OF ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/H EARING DATE	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	892/2024	17.08.2024	ALLIED TUBES PVT. LTD. VS AMIT SANON	04.10.2025	25.10.2025	28.10.2025	07.11.2025	18.11.2025	18.11.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	669/2025	06.06.2025	KAILASH CHAND GUPTA & ORS. VS NEETI SHARMA & ORS.	09.10.2025	29.10.2025	30.10.2025	30.10.2025	-	-	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	688/2025	13.06.2025	M/S. R. K. GOEL ABHEY KUMAR JAIN VS MUNICIPAL CORPORATION OF DELHI	09.10.2025	04.11.2025	07.11.2025	14.11.2025	02.12.2025	02.12.2025	NIL
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	753/2025	05.07.2025	RAKESH MALHOTRA VS MCD	04.10.2025	18.10.2025 15.11.2025	18.10.2025 15.11.2025	07.11.2025 21.11.2025	06.12.2025	12.12.2025	05
			306	CS (COMM)	614/2025	27.05.2025	M/S NOCTURNAL VS M/S HAVELLS INDIA LTD	08.10.2025	25.10.2025 22.11.2025	25.10.2025 22.11.2025	11.11.2025 24.11.2025	06.12.2025	08.12.2025	05
			306	CS (COMM)	788/2025	11.07.2025	HARJEET KAUR BAGGA VS MCD	09.10.2025	25.10.2025 07.11.2025	25.10.2025 07.11.2025	31.10.2025 12.11.2025	22.11.2025	26.11.2025	05
			306	CS (COMM)	498/2025	06.05.2025	DR ROSHAN LAL AGGARWAL VS MAYANK GUPTA	13.10.2025	31.10.2025 22.11.2025	31.10.2025 22.11.2025	12.11.2025 26.11.2025	06.12.2025	17.12.2025	05
			306	CS (COMM)	589/2025	22.05.2025	MOHSIN DEHLVI VS SANA HERBALS PVT LTD	14.10.2025	31.10.2025 22.11.2025	31.10.2025 22.11.2025	13.11.2025 28.11.2025	12.12.2025	19.12.2025	05
			306	CS (COMM)	1047/2024	20.09.2024	KALPANA BHANDARI VS ARIHANT ALUMINIUM	17.10.2025	10.11.2025 29.11.2025	10.11.2025 29.11.2025	17.11.2025 09.12.2025	24.12.2025	12.01.2026	06
			306	CS (COMM)	668/2025	06.06.2025	RAJESH KUMAR YADAV VS SHRIRAM GENERAL INSURANCE CO LTD	27.10.2025	07.11.2025 26.11.2025	07.11.2025 26.11.2025	17.11.2025 08.12.2025	24.12.2025	05.01.2026	06
			306	CS (COMM)	873/2024	12.08.2024	DEEPTI PATEL VS. C.P. PATEL FARM SEEDS PVT LTD	29.10.2025	22.11.2025 09.01.2026	22.11.2025 09.01.2026	24.11.2025 12.01.2026 07.02.2026	21.02.2026	25.02.2026	06
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM) NO 107/2025	23.01.2025	M/S SILVERTONES SPECIALITY TEXTILE PVT. LTD VS M/S SUDHA SALES & OR.	08.10.2025	12.11.2025	12.11.2025	19.11.2025	26.11.2025	26.11.2025	05
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS(COMM) NO 507/2025	08.05.2025	AMIT KHANNA VS AAMIR PROP OF M/S H.B.SKY SHIRTS	31.10.2025	20.11.2025	20.11.2025	04.12.2025	11.12.2025	11.12.2025	05

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/590/2025	23.05.2025	ELITE ENTERPRISES V/S R.S.BUILDER	14.10.2025	DE- 01.12.2025 AND 02.12.2025 AND PE-17.11.2025 AND 19.11.2025	BEFORE PE-02.12.2025	BEFORE PE-19.11.2025	BEFORE 15.12.2025	15.12.2025	5
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/452/2025	15.05.2025	SHANTANU GARG V/S TULSI HING COMPANY	29.10.2025	PE- 26.11.2025 AND 27.11.2025 AND DE-08.12.2025 AND 09.12.2025	BEFORE PE-09.12.2025	BEFORE PE-27.11.2025	BEFORE 17.12.2025		
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. RAM LAL MEENA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL											
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL											
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL											
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS/COMM./893/2023	02-06-2023	PAWAN GARG VS. SAURABH RAWLLEY AND ANR.	---	---	---	---	---	---	---
			307	CIVIL	CS/COMM./12/2024	02-01-2024	SH. SANJAY JAIN PROP. OF M/S S.S. CHEMICALS VS. JAY ACE TECHNOLOGIES LTD.							
			307	CIVIL	CS/COMM./2304/2022	10-10-2022	KRBL LIMITED VS. MOI COMMODITIES INDIA PRIVATE LIMITED							
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/960/2024	04-09-2024	M/S CAPITAL METALS THROUGH AUTHORIZED PARTNER DINESH BAFNA VS. MRS MEDHA JAIN	08.10.2025		LC APPOINTED FOR RECORDING	AS PER ORDER, LIST OF WITNESSES BE FILED WITHIN 15 DAYS			
			310	CS (COMM)	CS (COMM)/810/2024	17-07-2025	HAMDARD NATIONAL FOUNDATION (INDIA) VS HAMDARD EDUCATIONAL AND CHARITABLE	08.10.2025	PE-03.11.2025					
			310	CS (COMM)	CS (COMM)/129/2024	25-11-2024	HERO INVESTCORP PRIVATE LIMITED VS BHAVANA RAM	09.10.2025		LC APPOINTED FOR RECORDING	AS PER ORDER, PARTIES TO FILE LIST OF WITNESSES, IF ANY.			

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			310	CS (COMM)	CS (COMM)/690/2025	23-06-2025	PUMA SE VS DINESH BINDAL AND ANR.	09.10.2025	LC APPOINTED FOR LIST OF EVIDENCE WITNESSES BE FILED WITHIN 15 DAYS	AS PER ORDER, FOR LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/691/2025	23-06-2025	PUMA SE VS JEETENDRA SINGH ALIAS JEETU GURJA	09.10.2025	LC APPOINTED FOR LIST OF EVIDENCE WITNESSES BE FILED WITHIN 15 DAYS	AS PER ORDER, FOR LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/524/2025	14-05-2025	STEEL METAL TUBES (INDIA) PVT. LTD VS OCEAN STEEL INDUSTRIES	10.10.2025	LC APPOINTED FOR LIST OF EVIDENCE WITNESSES BE FILED WITHIN 15 DAYS	AS PER ORDER, FOR LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/503/2025	07-05-2025	STATE BANK OF INDIA VS PREETI JOSHI	13.10.2025	PE-06.11.2025	AS PER ORDER, LIST OF WITNESSES, IF ANY, BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/762/2025	07-07-2025	MOHAL LAL PROP. OF M/S TEXTILE AGENCY VS BHUPINDER SINGH PROP. OF M/S KAREEP	13.10.2025	LC APPOINTED FOR LIST OF EVIDENCE WITNESSES BE FILED WITHIN 15 DAYS	AS PER ORDER, FOR LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/897/2025	05-08-2025	STATE BANK OF INDIA VS M/S SAI MEDICINES (THROUGH ITS PROP PRADEEP KUMAR)	13.10.2025	PE-15.10.2025	AS PER ORDER, LIST OF WITNESSES, IF ANY, BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/775/2025	08-07-2025	KUNAL MITTAL VS MANIK KUMAR MONDAL	14.10.2025	LC APPOINTED FOR LIST OF EVIDENCE WITNESSES BE FILED WITHIN 15 DAYS	AS PER ORDER, FOR LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/890/2025	02-08-2025	MANJU JAIN VS ANURADHA MAGGON	14.10.2025	PE-07.11.2025	AS PER ORDER, LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/856/2025	28-07-2025	KRISHNA KUMAR VS PANKAJ JOSHI	14.10.2025	PE-04.11.2025	AS PER ORDER, LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/627/2025	29-05-2025	CANARA BANK VS VIJAY KUMAR	25.10.2025	LC APPOINTED FOR LIST OF EVIDENCE WITNESSES BE FILED WITHIN 15 DAYS	AS PER ORDER, FOR LIST OF WITNESSES BE FILED WITHIN 15 DAYS				
			310	CS (COMM)	CS (COMM)/902/2025	07-08-2025	SHRIKANT CHAUDHARY VS GURPREET SINGH GULATI	31.10.2025	PE-13.11.2025	AS PER ORDER, LIST OF WITNESSES, IF ANY, BE FILED WITHIN 15 DAYS				
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	575/2025	20.05.2025	BANK OF BARODA VS HIMANSHU BANSAL	15.10.2025 (PE-07.11.2025)						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		CIVIL SUITS	CS (COMM)/1979/2025	16.08.2022	M/S KARIM HOTELS PVT LTD. VS MOHAMMAD TALHA							
				CIVIL SUITS	CS (COMM)/699/2025	01.07.2025	M/S RK GOEL ABHAY KR. JAIN VS MCD							

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING								
			CIVIL SUIT	CS(COMM) 840/2024	01.08.2024	SRI NARAYAN MERCANTILES PVT. LTD. VS NITCO MARBLE GRANITE									
			CIVIL SUIT	CS(COMM) 34/2025	08.01.2025	SHREE GOKULAM CHIT AND FINANCE COMPANY PVT LTD VS SRA CLORAL									
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS	CS (COMM)/90/2025	01-02-2025	KRISHAN KUMAR JINDAL PROPRIETOR OF M/S JAI GANESH STEEL CO. -- VS M/S MARBLE	04-10-2025	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
			CS	CS (COMM)/193/2025	10-03-2025	SURESH KUMAR JAIN PROP. M/S VEER METALS -- VS AMANPREET SINGH PROP. M/S INDER	08-10-2025	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
			CS	CS (COMM)/339/2025	26-04-2025	THE SUPREME INDUSTRIES LIMITED VS MANJUNATHA VENKATAPURA NARAYANASWAM (TRADING AS -- GRANGE	09-10-2025	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL												
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL												
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
20	SH. PARAMCHALA, PULASTYA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	314/2024	05.04.2024	FEDERAL-MOGUL GOETZE INDIA LTD. VS. EMTEX ENGINEERING PRIVATE LIMITED	10.10.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 06.01.2026
				CS(COMM)	801/2024	24.09.2024	LALIT KUMAR ARORA VS. SKYLARK CABLES AND CORDS LTD.	17.10.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 12.01.2026
				CS(COMM)	323/2025	02.05.2025	COMPUTER JUNCTION PVR LTD. VS. FIVE SPLASH INFOTECH PVT. LTD	17.10.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 12.01.2026
				CS(COMM)	361/2025	15.05.2025	M/S SONA CORPORATION INDIA VS. BANK OF BARODA	30.10.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 14.01.2026

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	842 / 2024	09.10.2024	RK ELECTRICALS VS. R. K. ELECTRICAL PVT. LTD.	08.10.2024	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREANCE	25.02.2026
				CS (COMM.)	668 / 2021	24.12.2021	SANJAY GUPTA AND ANOTHER VS. TILLOTAMA SARANGI	27.10.2025	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREANCE	05.01.2026
				CS (COMM.)	505 / 2024	07.06.2024	B. L. AGRO INDUSTRIES LIMITED VS. JAISWAL ENTERPRISES AND ORS.	27.10.2025	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREANCE	22.12.2025
				CS (COMM.)	117 / 2024	08.05.2018	INDRAPRASTHA INTERCITY TRAVELS VS. CENTRAL PROVIDENT FUND COMMISSIONER	30.10.2025	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREANCE	08.12.2025
				CS (COMM.)	872 / 2024	24.10.2024	KAMAL KISHORE VS. ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	30.10.2025	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREANCE	24.12.2025
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL												
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 203/23	06.04.2023	SHRI PREM CHAND AGARWAL VS. CELEBRATIONS EVENTS PVT. LTD.	10.10.2025	10.11.2025	WITH IN 15 DAYS	24.11.2025	NIL	NIL	NIL	
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 673/22	01.12.2022	IFFCO MICRO CROP SCIENCE P LTD VS. ARUP KUMAR MOHANTA	15.10.2025	07.11.2025	WITH IN 15 DAYS	17.11.2025	NIL	NIL	NIL	
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 231/2025	01.05.2025	SMALL FARMERS AGRIBUSINESS VS SANDYA	14.10.2025	14.11.2025	14.11.2025	05.12.2025	NIL	09.01.2025	NIL	
25	SH. SANDEEP YADAV	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/ 51/2024	29-01-2024	MAHESH EDIBLE OIL INDUSTRIES VS. M/S NAKODA FOOD MARKETING & ORS.	17-10-2025	31-10-2025	3 DAYS BEFORE THE NDOH		06.01.2026	-	-	
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/ 12/2023	07-01-2023	POORAN SINGH GARG VS. HEALTH CARE AT HOME INDIA PVT. LTD.	29-10-2025	14-11-2025	3 DAYS BEFORE THE NDOH		22-01-2026	-	-	
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/314/2023	24-05-2023	LOTUS HERBALS PVT. LTD. VS TATA AIG GENERAL INSURANCE CO. LTD.	31-10-2025	19-01-2026	ONE WEEK BEFORE THE NDOH			-	-	
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	NIL												
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COMM/313/2023	13-01-2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS. AMIT ENTERPRISES	15-01-2024	-	09-10-2024	-	-	-	-	04-12-2025

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024	-	-	-	-	-	-	13-11-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	-	-	08-12-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	-	-	20-11-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/473/2024	08-10-2024	MRS. BALA DEVI MUNICIPAL CORPORATION OF DELHI	11-02-2025	-	26-11-2024	-	-	-	-	11-11-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK	CS(COMM)	547/2025	07-07-2025	STATE BANK OF INDIA VS ANIL GOSWAMI	14-10-2025	30-10-2025	30-10-2025	17-11-2025	17-11-2025	07-11-2025		
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	COMMERCIAL	CS/COMM/946/22	16.09.2022	STALWART FACILITIES VS PRET STUDY	29.10.2025	WITHIN 15 DAYS	26.11.2025	---	---	---		
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL												
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL												
32	MS. NEELAM SINGH	SOUTH-EAST	NIL												
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
34	MS. NIRJA BHATIA, DJ(DIGITAL)-07, EAST DISTRICT,	SOUTH-EAST	NIL												
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	01/2025	04-01-2025	RAKESH KUMAR SHARMA VS. M/S KANWAR ENTERPRISES PVT.LTD.	09-10-2025	NIL	NIL	NIL	NIL	NIL	P.E.-07-11-2025, 10-11-2025,11-11-2025, DE-13-11-2025, 14-11-2025,15-11-2025	
			209	RECOVERY	376/2023	09-10-2025	RICH CREDIT FINANCE PVT.LTD. VS. HARPREET SINGH	10-10-2023	NIL	NIL	NIL	NIL	NIL	P.E.-17-11-2025, 18-11-2025,19-11-2025, DE-26-11-2025, 27-11-2025,28-11-2025	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			209	RECOVERY	84/2025	20-03-2025	DHARMPAL TRANSPORT (PROP) SUDHIR KR. VS. NATIONAL INSURANCE CO. LTD.	30-10-2025	NIL	NIL	NIL	NIL	NIL	P.E.-24-11-2025, 25-11-2025,29-11-2025, DE-05-12-2025, 08-12-2025,09-
			209	RECOVERY	183/2025	05-07-2025	LALIT KUMAR VS. MOHD YUNUS	31-10-2025	NIL	NIL	NIL	NIL	NIL	P.E.-26-11-2025, 27-11-2025,28-11-2025, DE-18-12-2025, 19-12-2025,20-
			209	RECOVERY	181/2025	04-07-2025	RAJDHANI AIR EXPRESS PVT. LTD. VS. MS GLOBAL LOGISTIC SOLUTION	27-10-2025	NIL	NIL	NIL	NIL	NIL	P.E.-20-11-2025, 21-11-2025,25-11-2025, DE-01-12-2025, 02-12-2025,03-12-2025
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL											
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL											
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	NIL											
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 392/2025	01-07-2025	UNION BANK OF INDIA VS AMAR	04.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE / 10.10.2025
			ROOM NO 208	COMMERCIAL	CS COMM 38/2025	15-01-2025	PADMAVATI GARMENTS VS SHRI KHATUN SHYAM	06.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 462/2025	28-07-2025	ANIL KUMAR VOHRA MUNICIPAL CORPORATION OF DELHI	06.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/03.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 04/2025	04-01-2025	SUNDER SINGH SURENDER SINGH	09.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/13.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 265/2025	25-04-2025	SURENDER SINGH ANR VS SUNDER SINGH	09.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE- 13.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 103/2025	13-02-2025	KOMAL PRASAD VS SHRI ANIKET KUMAR	16.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/13.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 257/2025	23-04-2025	MOHD SHAKUR MUNICIPAL CORPORATION OF DELHI	27.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17.11.2025

SR COURT	DISTRICT	COURT ROOM NO	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
			ROOM NO 208	COMMERCIAL	CS COMM 259/2025	23-04-2025	MOHD AZHARUDDIN VS MUNICIPAL CORPORATION OF DELHI	27.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 248/2025	21.04.2025	K.K. MITTAL VS. SANJAY NAGAR	27.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/14.11.2025
			ROOM NO 208	COMMERCIAL	CS COMM 404/2024	27-07-2024	SMT SUSHILA VS ASHOD RAGHAV	28.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE 18.11.2025 /
			ROOM NO 208	COMMERCIAL	CS COMM 113/2025	22.02.2025	CANARA BANK VS PRASHANT GUPTA	31.10.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/28.11.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 493/2025	11.08.2025	HARISH VERMA NEETU RATHORE	08.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 381/2025	06.06.2025	PRIME GOLD CABLES PVT LTD MANISH GUPTA	08.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 234/2025	17.04.2025	SUNITA JINDAL RENTLEASE INTERNATIONAL LLP	08.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 479/2025	04.08.2025	BANK BARODA RAJ	08.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 523/2025	27.08.2025	RAHUL GUPTA VS ATUL	09.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 426/2025	09.07.2025	RAJNI JAIN VS M/S FAT FURIOUS MOTOREN	09.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 407/2025	04.07.2025	M/S TIRUPATI DENIM JONU	09.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 445/2025	17.07.2025	BANK BARODA JITENDRA KUMAR MANGAL	09.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 490/2025	07.08.2025	SHAILENDER SINGH CONSTRUCTION VS MCD	10.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 489/2025	07.08.2025	SHAILENDER SINGH CONSTRUCTION VS MCD	10.10.2025	NOT FILED	NO	NOT FILED	NO	NO	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 301/2025	09.05.2025	SHREE BANKKEY BEHARI PVT LTD VS SUNIT GUPTA	13.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 446/2025	17.07.2025	M/S M R TELECARE PVT LTD VS ANKUR TYAGI	15.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 189/2025	02.04.2025	ARIHAN JAIN VS SAKKERA SRIDHAR GROUP	27.10.2025	NOT FILED	NO	NOT FILED	NO	NO	
42	SH. PAWAN KUMAR MATTOO DJ (COMM-04)	SHAHDARA	C.NO 304	COMMERCIAL	CS(COMM)/ 430/2024	INDIAN BANK VS RITU JAIN	08-10-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 22-12-2025	
				COMMERCIAL	CS(COMM)/ 182/2025	KOTAK MAHINDRA PRIME LIMITED VS AMN	08-10-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-12-2025	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	406	CIVIL	284/2023	17-04-2023	SANJEEV GOEL VS MS V S YARNS PVT LTD							
					218/2020	21-11-2020	M/S SHREE UDYOG VS M/S MORADABAD CORRUGATION CENTRE PVT. LTD.AND ORS.							
					779/2022	01-10-2022	DHEERAJ GIDWANI VS M/S HALDIRAM BHUJIAWALA INC							
					829/2022	01-11-2022	JAIN NARROW FABS VS ADAPTIVE CREATION							
					420/2022	19-05-2022	SUNCARE FORMULATION S PVT LTD AND ORS. VS ARCHEM DRUGS PVT LTD AND ORS.							
					284/2023	17-04-2023	SANJEEV GOEL VS MS V S YARNS PVT LTD							
					687/2022	22-08-2022	MAHENDER PAL MAGGON VS BOSCH LIMITED							
					862/2022	10-11-2022	BOSCH LTD VS MAHENDER PAL MAGGON							
					313/2022	07-04-2020	10-11-2022							

[illegible]